

(Hindi and English versions) of the Lala Ram Sarup tuberculosis Hospital, New Delhi, for the year 1989 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1989.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT- 912/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Research Institute for Yoga, New Delhi, for the year 1988-89 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Research Institute for Yoga. New Delhi, for the year 1988-89.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in library. See No. LT. 913/91]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1989-90 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1989-90.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Place in Library See

No. LT-914/91]

13.11 hrs.

#### ESTIMATES COMMITTEE

#### Second Report and Minutes

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, I beg to present the Second Report (Hindi and English versions) of the Estimates Committee on the Ministry of Railway -Railway Safety and Security and Minutes of the sittings of the Committee relating thereto.

13.06 1/2 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

#### First and Second Report and Minutes

[English]

SHRI A.R. ANTULAY (Kulaba): Sir, I beg to present the following Report and Minutes (Hindi and English versions) of the Committee on Public Undertakings:-

- (i) First Report on Steel Authority of India Limited Import of defective billets and Minutes of the sittings of the Committee relating thereto.
- (ii) Second Report on Engineering Projects (India) Limited Less in execution of foreign projects and Minutes of the sittings of the Committee relating thereto.

13.07 hrs.

#### MATTERS UNDER RULE 377

- (i) **Need to Connect Arni town near Vellore in North Arcot, Ambedkar district of Kalpadi Junction by railway line**

[English]

SHRI B. AKBAR PASHA (Vellore): Sir, Arni Town near Vellore in North Arcot,

Ambedkar District is fairly a big town having a population of about one lakh. Though there is hectic business activity in the place, it is not connected by Rail. I request that this town may be connected to Katpadi junction which is nearest Railway station to the place.

- (ii) **Need for a Policy for regularisation of forest land in Orissa in favour of Adivasis who have been cultivating it for more than 50 years**

KUMAR FRIDA TOPNO (Sundargarh):

Sir, I draw the attention of the Government to the plight of the Adivasis of Sundargarh, Orissa, who are facing lot of difficulties.

The Tribals of Kiralage Mousa in Sub-dega block of Sundargarh district Orissa have been cultivating over 500 acres of reserve forest land since 1935. So also the Tribals of Suanjore, Telendihi, Dhangergudi, Lakrajore Mousa in the revenue block of Lephripara, district Sundargarh, Orissa have been cultivating forest land for more than 50 years. These Adivasis are running from pillar to post to regularise the land in their favour but in vain. The forest officials when approached by Adivasis have expressed their helplessness on the plea that they have to get a clearance from Government. Besides the Adivasis are being subjected to physical and financial harassment.

I, therefore, request that Government must come forward with a policy to regularise the land in favour of those Adivasis who more than half a century ago have cleared the jungle and made the land cultivable and are totally depending on cultivation.

- (iii) **Need to open a Railway zone with headquarters and Bilaspur, Madhya Pradesh**

[Translation]

SHRI KHELAN RAM JANGDE (Bilaspur): Mr. Speaker, Sir, there has been a persistent demand for opening of the tenth

railway zone in Bilaspur for the last so many years. Previously the Government had assured that when the opening of new zones would be considered, priority would be given to Bilaspur.

Out of all the 58 divisions of Indian railways the Bilaspur division of Indian Railway is earning the maximum revenue. The length of Bilaspur division is 1127 Kms. and it gives an income of Rs. 76 lakhs per km. whereas the average income of Indian railways is Rs. 13 lakhs.

Bilaspur railway division has established a record this year by loading 42 million tonnes this year, which is 12% of the total loading by Indian Railways. Today this division is loading 5000 wagon per day which is earning an income of Rs. 860 crores. From the point of view of profit Bilaspur circle is providing net income of Rs. 156 crore, which is 20% of the total net income.

Bilaspur is suitable from the administrative point of view and other important facilities are available there. Therefore, I urge upon the Government to set up 10th railway zone at Bilaspur (Madhya Pradesh).

- (iv) **Need to save Taj Mahal from pollution caused by vehicles**

SHRI BHAGWAN SHANKAR RAWAT (Agra): Sir, according to the Ministry of Environment 65 kilo sulphur dioxide is emitted from the vehicles plying within a radius of 3 kms of Taj Mahal in Agra, which is very harmful for the marble stone used in Taj Mahal.

Not only this, within a distance of 5 kms from Taj Mahal are three national highways viz., Delhi-Calcutta national highway, Agra-Bombay national highway and Agra-Jaipur national highway. Besides, there are many state highways also. There is heavy traffic of petrol and diesel driven vehicles on these highways. The emission of sulphur dioxide is almost equal to that which is emitted from the industries located in Agra. The Vardiarajan Committee has also made a mention of it.